GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2678

TO BE ANSWERED ON THE 5TH AUGUST, 2025/ SRAVANA 14, 1947 (SAKA)
ITBP FIELD FIRING RANGE CENTRE

†2678. SHRI RAHUL SINGH LODHI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is aware that the construction work of the Field Firing Range Centre at Damoh (ITBP) in Damoh Lok Sabha Constituency of Madhya Pradesh still has not started despite the approval orders issued by the Government about four years ago and the completion of land allocation process;
- (b) if so, the reasons for delay and the details thereof;
- (c) if not, whether the Govenment proposes to take steps for the early construction of the Field firing Range Centre, Damoh; and
- (d) if so, whether the Government proposes to give priority for the construction of this important and development-oriented Field Firing Range Centre?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) & (b): An amount of Rs. 4.59 Cr. has been sanctioned for various infrastructure works for the field firing range centre at Damoh. The construction work for the project has already started.
- (c): Not applicable;
- (d): Regular review is being conducted for early completion of the project and ITBP has constituted Project Monitoring Committee (PMC).
